

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-104/2001/A/1164**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>th</sup> 13 February, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAJ/2023/308 dtd. 8<sup>th</sup> February, 2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.02.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 09.02.2023 till the morning of 13.02.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-104/2001/1165/A, dated** , 13-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** <sub>Rats</sub>